

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**  
**M.A. No.205 of 2017 (SZ) in**

**Application No.228 of 2016 (SZ)**

Applicant(s)

Respondent(s)

- D.Yugandhar Madan Mohan Rao vs 1. TGV Krishna Reddy,  
Former Member of Legislative Council  
& Chairman, Committee on  
Govt.. Assurances, Andhra Pradesh  
Legislative Council, Resident of  
Gadevaripalli, Karpudi Mandal,  
Guntur District, Andhra Pradesh.
2. The State of Andhra Pradesh  
rep. by its Principal Secretary  
Dept. Of Mines & Geology  
Hyderabad
3. The Director of Mines & Geology  
Government of Andhra Pradesh  
Hyderabad
4. The Andhra Pradesh Mineral  
Development Corpn., rep by its  
Vice Chairman & Managing Director  
Hyderabad
5. Andhra Pradesh Pollution Control Board,  
Rep. by its Member Secretary,  
Industrial Estate, Sanath Nagar,  
Hyderabad 600016 impleaded as per the  
order of the Tribunal dated 02.02.2017  
in M.A.No.14 of 2017
6. The Director of Mines Safety, Hyderabad  
Region 2,  
Gruhakalpa Block II,  
Nampally, Hyderabad 500001

Counsel appearing for applicant

Counsel appearing for respondents

M/s.G.Sai Krishna Srinivas  
L.G. Sahadevan

M/s.J.Srinivas Mohan for R1  
M/s.H.Yasmeen Ali for R2 & R3  
M/s.T.Sai Krishnan for R5  
M/s.Su.Srinivasan for R6

**Application No.228 of 2016 (SZ)**

Applicant(s)

Respondent(s)

TGV Krishna Reddy  
Gadevaripalli  
Guntur Dist  
Andhra Pradesh

1. The State of Andhra Pradesh  
rep. by its Principal Secretary  
Dept. Of Mines & Geology  
Hyderabad
2. The Director of Mines & Geology  
Government of Andhra Pradesh  
Hyderabad
3. The Andhra Pradesh Mineral  
Development Corpn., rep by its  
Vice Chairman & Managing Director  
Hyderabad
4. Mr.D.Yugandhar Madhan Mohan Rao,  
7-3, Kavuru Post, Chilakaluri  
Peta Mandal, Guntur District  
impleaded as per the order of the  
Tribunal dated 09.12.2016  
in M.A.No.258 of 2016
5. Andhra Pradesh Pollution Control Board,  
Rep. by its Member Secretary,  
Industrial Estate, Sanath Nagar,  
Hyderabad 600016 impleaded as per the  
order of the Tribunal dated 02.02.2017  
in M.A.No.14 of 2017
6. The Director of Mines Safety, Hyderabad  
Region 2,  
Gruhakalpa Block II,  
Nampally, Hyderabad 500001

Counsel appearing for applicant

Counsel appearing for respondents

M/s. J.Srinivas Mohan & J.Amirtha  
Sarayoo

Mrs. Yasmeen Ali for R1 & R2  
M/s.G.Sai Krishna Srinivas  
L.G.Sahadevan for R4  
Mr.T.Sai Krishnan for R5  
Mr.Su. Srinivasan for R6

Note of the Registry	Orders of the Tribunal
-------------------------	------------------------

Item No.5

Date: 27<sup>th</sup> November, 2017

**M.A.No.205 of 2017:**

This is an application to grant permission to place additional factors, subsequent to the order of the Tribunal dated 19.04.2017. The learned counsel appearing for 3<sup>rd</sup> respondent seeks time to file objections. Let the objections be filed within two weeks.

**Application No.228 of 2016**

Learned counsel appearing for the 6<sup>th</sup> respondent submits that the reply would be filed during the course of the day. Let it be filed before the Registry.

Learned counsel appearing for 5<sup>th</sup> respondent prays further time. Let the reply be filed within two weeks without failure.

List the matter on 15.12.2017.

....., JM  
(Justice M.S.Nambiar)

